

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Process and Product Development Centre, Agra, for the year 1987-88. [Placed in Library See No. LT-6963/88]

12.06 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

[English]

**Forty-second Report**

SHRI ARVIND NETAM (Kanker): I beg to present the Forty-second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Thirty-seventh Report of the Committee on the Ministry of Steel and Mines (Department of Steel)-Reservations for and employment of Scheduled Castes and Scheduled Tribes in Steel Authority of India Limited.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTING OF THE HOUSE**

[English]

**Fourteenth Report**

SHRI ANOOPCHAND SHAH (Bombay North): I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

**JOINT COMMITTEE ON OFFICES OF PROFIT**

[English]

**Seventh Report**

SHRI SHARAD DIGHE (Bombay North

Central): I beg to present the Seventh Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.07 hrs.

**JOINT COMMITTEE ON LOKPAL BILL**

[English]

**(i) Report**

SHRI SOMNATH RATH (Aska): I beg to present the Report (Hindi and English versions) of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegation of corruption against Union Ministers and for matters connected therewith.

**(ii) Evidence**

SHRI SOMNATH RATH: I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and matters connected therewith.

SHRI S. JAIPAL REDDY (Mahbubnagar): Are you going to have discussion on the Report of the Lokpal Bill or not?

MR. SPEAKER: When it comes before me then we can discuss.

SHRI S. JAIPAL REDDY: It is very important, Sir. We must have discussion in the current Session.

MR. SPEAKER: Have you read about the rules? When the Bill is to be withdrawn it has to come before us. Then we can discuss. It has to be with your permission.

12.08 hrs.

**STATEMENT RE: DISCOVERY OF OIL AT NADA IN CAMBAY BASIN OF GUJARAT**

[English]

THE MINISTER OF STATE OF THE